

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

CUSTOMS Appeal No. 11474 of 2017-DB

CUSTOMS Cross Application No. 10690 of 2017

[Arising out of Order-in-Original/Appeal No KDL-CUSTM-000-APP-009-17-18 dated 01.05.2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

Welspun Steel Ltd

...Appellant

Welspun City. Survey No. 650/652,
Village. Versamedi, Taluka- Anjar
Kutch
Gujarat-370110

VERSUS

C.C.-Kandla

...Respondent

Custom House,
Near Balaji Temple,
Kandla,
Gujarat

APPEARANCE:

Shri Amit Laddha, Advocate for the Appellant

Shri Himanshu P Shrimali, Superintendent (Authorized Representative)
appeared for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), RAJU
 HON'BLE MEMBER (JUDICIAL), SOMESH ARORA**

DATE OF HEARING:24.08.2023
DATE OF DECISION:24.08.2023

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 13860 of 2014.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**